

TARIFF FILING FORMS -PART-I (THERMAL GENERATING COMPANY)

					FORM-1
Name of the Company					
Name of the Generating Station :					
Brief Description of event leading to tariff filing:-					
STATEMENT OF TARIFF PROPOSALS FOR----COVERING TARIFF PERIOD FROM --- TO-----					
		As existing		Proposed	
	PARTICULARS	2000-01	01-02	02-03	03-04
	(1)	(2)	(3)	(4)	(5)
1.Calculation of Fixed Charges(Rs. Crs)					
1.1	Interest on Loan [FORM-3]				
1.2	Interest on Working Capital [FORM-3]				
1.3	Depreciation [FORM-3]				
1.4	Advance against Depreciation[FORM-3]				
1.5	Return on Equity(FORM-3)				
1.6	O & M Expenses [FORM-3]				
	TOTAL				
2.Calculation of Rate of Energy Charge(Rs./Kwh)[FORM-15]					
		During Stablisation		After Stablisation	
	Rate of Energy Charge from Primary Fuel (REC) _p				
	Rate of Energy Charge from Alternate/ Secondary Fuel (REC) _s				
	Rate of Energy Charge (REC)				
NOTE: Any escalation in fuel cost to be considered for subsequent years or FPA to take care of the escalation.					
					(PETITIONER)